

1. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO WOMEN AS ON 01.12.2018 TO 31.12.2018.

OPENING BALANCE	INSTITUTED	DISPOSED	PENDING
32	02	---	34


2. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO JUVENILES AS ON 01.12.2018 TO 31.12.2018.

OPENING BALANCE	INSTITUTED	DISPOSED	PENDING
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3. NUMBER OF CASES INSTITUTED, DISPOSED AND PENDING RELATING TO PREVENTION OF CORRUPTION ACT, 1988 AS ON 01.12.2018 TO 31.12.2018.

OPENING BALANCE	INSTITUTED	DISPOSED	PENDING
01	01	---	02



  
16/12/19  
Assistant Registrar  
High Court of Sikkim  
Gangtok